

**STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURTS OF DISTRICT & SESSIONS JUDGE (SOUTH) & ADDITIONAL SESSIONS JUDGES, SOUTH DISTRICT,
SAKET COURTS COMPLEX FOR MAY 2018**

S.NO.	NAME OF THE JUDICIAL OFFICERS	302 IPC	304 IPC	ARMS ACT	304B IPC	364A IPC	TADA/POTA	MCOCA	SECTION 375 IPC	NDPS	State (FIR) Cases Under Electricity Act 2003	378(D) GANGRAPE	CBF/PG ACT	COMPLAINT CASE (FC Act)	SC/ST ACT	OTHER SESSIONS CASE	APPEALS	REVISIONS	363/366/366A/368/506	TRANSFER PETITION (CRIMINAL)	MISCELLANEOUS APPLICATION CASES (CRIMINAL)	POCSO Act	Complaint Cases under Electricity Act 2003	Bonded Labor Act	Misc. Bail Applications	JJ Act	Misc. Application U/s 340 Cr.P.C.	308 IPC	SESSIONS COMMUNIAL	EC ACT	DAIL MATILINS	306 IPC	TOTAL	
1	MS ASHA MENON, ED. DISTRICT & SESSIONS Judge (SOUTH)	14	0		2											15	7	2		3	3									1		3	50	
2	SH. BALWANT RAI BAKSAL, ASJ-01	7							24							1	1	1				480			1		5						522	
3	SH. ADAR KUMAR JAIN, ASJ-02	59	8		20	2									33	166	34	27		2												7	381	
4	MS SUNENA SHARMA, ASJ-03	71	3		31	1		3	1						184	61	33			1												6	396	
SPECIAL FAST TRACK COURT																																		
5	MS. ILLA RAHWAT, ASJ (Special Fast Track Court)								161			29				2	0	0											1				193	
NDPS ACT																																		
6	SH. RAJESH KUMAR SINGH	6			4					25						33	58	29															154	
ELECTRICITY COURT																																		
7	MS. NEELAM SINGH										133												3132										3285	
CB/FC ACT COURT																																		
8	MS. SAVITA RAO, SPL JUDGE CB/FC Act-01												14	0			20	23															57	
9	Dr. RAKESH KUMAR-II, SPL JUDGE CB/FC Act-02												15			43	40													1			99	
10	SH. SANJIV JAIN, SPL JUDGE CB/FC Act-03												17	2		10	4				2												35	
TOTAL		156	11	0	57	5	0	3	186	26	133	29	46	2	33	404	234	159	0	3	8	480	3132	1	0	6	0	1	0	1	1	16	5131	

NOTE: THE PENDENCY IS PREPARED AS PER DETAILS RECEIVED FROM THE CONCERNED COURTS

STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURT OF DISTRICT & SESSIONS JUDGE (SOUTH) AND ADDITIONAL DISTRICT & SESSIONS JUDGES (SOUTH DISTRICT)
SAKET COURTS COMPLEX, NEW DELHI FOR MAY 2019

S.NO.	NAME OF THE JUDICIAL OFFICERS	CIVIL SUITS	RCA (REGULAR CIVIL APPEAL)	MISC. CIVIL APPEALS	HOUSE TAX APPEALS	APPLICATION UNDER ARBITRATION & CONCILIATION ACT	MISCELLANEOUS APPLICATION	EXECUTION	DEPARTMENTAL ENQUIRY	APPEAL UNDER RTI ACT 2005	IDA	PROBATE ACT CASE	MENTAL HEALTH ACT	GUARDIANSHIP ACT CASES	LAND ACQUISITION CASES	TRADE MARK	Trust Act	APPEALS UNDER DRC ACT	PUBLIC PREMISES (EVICTION OF UNAUTHORIZED OCCUPANTS) ACT	HINDU ADOPTION CASES	MCD APPEAL	TRANSFER PETITION (CIVIL)	REGULAR CIVIL CASES UNDER ELECTRICITY ACT 2003	Suits Under ESIC Act	ELECTION PETITION	MISCELLANEOUS PROBATE CASE (MPC)	REVOGATION	COPYRIGHT ACT	SMA	CR	TOTAL		
SOUTH DISTRICT																																	
1	MS. ASHA MENON, LD, DISTRICT & SESSIONS Judge (SOUTH)	57	1	0		118	2	9					4	2				15	4	0	3	3		1	4							223	
2	MS. ILA RAWAT, ASJ (SPJ, FTC)								1																								1
3	SH. AJAY KUMAR JAIN, ASJ-02										0																						3
4	MS. NEELAM SENGH, ASJ (ELECTRICITY)																						15										15
5	SH. SANJIV JAIN, SPL JUDGE CBI/ PC ACT-03																																1
6	SH. MUNISH MARKAN, ADJ-01	745	77	15		48	43	307	2																								1237
7	DR. AJAY GULATI, ADJ-02	365	21	1		15	46	214				217		4	114	88											1	1		0			1087
8	MS. VINEETA GOYAL, ADJ-03	836	41	4		41	34	311																									1267
9	MS. PRIYA MAHENDRA, ADJ-04	799	26	3		38	10	341																									1217
10	MS. JYOTI KLER, ADJ-05	855	30	6		48	40	308								3																	1290
11	MS. SHUNALI GUPTA, ADJ-06	261	6			5	4	123								1																	400
	TOTAL->	3918	202	29	0	313	179	1813	7	0	0	217	4	6	114	92	0	15	4	0	3	3	15	1	4	1	1	0	0	0	0		6741

NOTE: THE PENDENCY IS PREPARED AS PER DETAILS RECEIVED FROM THE CONCERNED COURTS

**STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURT OF PRESIDING
OFFICER-MOTOR ACCIDENT CLAIMS TRIBUNALS (SOUTH DISTRICT)
SAKET COURTS COMPLEX, NEW DELHI FOR THE MONTH OF MAY 2018**

S.NO.	NAME OF JUDICIAL OFFICER	SOUTH DISTRICT					TOTAL
		FATAL	INJURIES	DAMAGE OF PROPERTY	EXECUTIONS	A.I.R. / DAR	
1	Sh. Sameer Vajpai, PO-MACT	150	134	5	79	326	694
	TOTAL=>	150	134	5	79	326	694

**NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL
STATEMENT RECEIVED FROM THE CONCERNED COURTS**

STATEMENT SHOWING JUDGEWISE / CATEGORYWISE PENDENCY IN THE COURT OF CJ / ARCS (SOUTH) SAKET COURTS COMPLEX, NEW DELHI FOR THE MONTH OF MAY 2018

SOUTH DISTRICT		CIVIL SUITS														TOTAL					
S.NO.	NAME OF THE JUCIAL OFFICER	DESIGNATION	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	Bal.	
1	MS. TYAGITA SINGH	Sr. CJ-cum-RC	608	58	8	0	12	6	20	3	0	127				91				933	
2	MS. MONA TARDI KERKETTA	JSCC-cum-ASCI-cum-GAURDIANSHIP JUDGE	602					1	9	2	6	128				53			1	20	822
3	SH. ATUL KRISHNA AGRAWAL	ACJ-cum-CJ-cum-ARC	293	237	63							77		111							781
4	MS. NEHA PRIYA	CIVIL JUDGE-01	684									163				57					904
	TOTAL=>		2187	295	71	0	12	7	29	5	0	495	0	111	0	201	0	0	1	20	3440

NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURTS

MONTHLY STATISTICS OF THE TOTAL PENDENCY OF THE CRIMINAL WORK OF SOUTH DISTRICT, SAKET COURTS COMPLEX FOR THE MONTH OF MAY 2018

S.NO.	NAME OF THE JUDICIAL OFFICERS	POLICE STATIONS	SOUTH DISTRICT																																	TOTAL											
			Regular Criminal Cases Under IPC	NDPS Act	Domestic Violence	Arms Act	Departmental Enquiry	NDA	MCD Cases	13B NI Act	Misc. Cases	Complaint Cases	Other State Cases	Factory Act	Crime Branch/Session	CB	AATS	Execution (In 13B Cr. PC & DVA	Palanders	D.P.P. Act	Place Burqing	Celli Excise Act	DVB Cases	Firearm Act	Essential Commodity Act (E.C. Act)	D.V.C. Act	Us Jap Cr. PC	S.C. & ST Act	Municipal Proceedings	Environment Protection Act (E.P. Act)	P. T. Act	I. T. Act (Information Technology Act)	I.T.P Act	Provision to Cruelly to Animal	Dolhi Tree Preservation Act		PC & PNDR Act	J. J. Act / C.L. Act	ETA Challan	Vasahi Vihar Circle (Traffic)	Haus Khan Circle (Traffic)	Mehwali Circle (Traffic)	Bulance Colony Circle (Traffic)	VGD Challan			
11	MS. Rajni Goyal, MY. S. S. Ad-1	US-13B NI Act																																									5714				
12	MS. Prabh Deep Kaur, MM NI, DAD-2	US-13B NI Act																																								5841					
13	SH. ANNI KUMAR, MM NI, DAD-3	US-13B NI Act																																						3228							
14	MS. Niharika Kumar, MM NI, DAD-4	US-13B NI Act																																							5885						
	TOTALS		5318	5	1138	106	0	0	0	444	20385	1405	2084	201	0	262	121	8	204	15	8	0	30	1	2	3	9	20	0	0	0	1	1	2	5	2	1	2	7	1205	1428	672	829	861	3962	38288	
																																													5714		
																																													5841		
																																														2962	
																																														6150	
																																															5885

NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURTS

**MONTHLY STATISTICS OF THE TOTAL PENDENCY OF THE EVENING COURT OF SOUTH
DISTRICT, SAKET COURTS COMPLEX FOR THE MONTH OF MAY 2018**

S.NO.	NAME OF JUDICIAL OFFICER	Kalandra	M. V. Act	NBT Challans	TOTAL
SOUTH DISTRICT					
1	Sh. Sandeep Garg, ACMM (Evening Court)	67	2	78	147
	TOTAL=>	67	2	78	147

**NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL STATEMENT
RECEIVED FROM THE CONCERNED COURT**